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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-60/2008/11235/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rini Bharali,
i/c District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the rd 23 November, 2023.

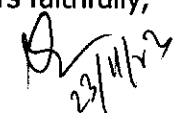

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/14787/2023 dated 16.11.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 29.11.2023 till the morning of 04.12.2023**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.


Yours faithfully,


REGISTRAR (VIGILANCE)


Memo No. HC.VII-60/2008/11236/A, dated 23/11.2023

Copy to:

1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)
